

provide assistance for insitu moisture conservation, treatment of areas on inputs for crop demonstrations and production, and propagate use of suitable varieties of crops and agronomic practices. The objective of these scheme is to augment crop productivity and production as per targets fixed for the plan. However, there is no proposal at present for launching a second green revolution as such.

Extension of Tickets for on going Journeys

1397. SHRI YERRA NARAYANASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have stopped extending tickets for on going journeys through the Travelling Train Conductors;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to re-introduce the system of 'telescopic fare' in the Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir. The Railways have not stopped issuing extension tickets through Travelling Train Conductors.

(b) and (c) The Railways charge fares on the telescopic basis throughout the network. However, when a passenger extends journey on the train, a ticket is issued treating this as a separate/fresh journey, and charged accordingly.

Pending Tourism development projects in Gujarat

1398. SHRI RAJUBHAI A. PARMAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether some tourism development projects in Gujarat are pending for environmental clearance;

(b) if so, the stage where these

projects are laying pending;

(c) the steps taken to expedite clearance of those projects; and

(d) if no steps have been taken, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) No tourism projects from Gujarat State are pending in the Ministry for environmental clearance.

(b) to (d) Do no arise.

इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का दर्जा दिया जाना

1399. श्री सोमपाल: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि 1990 में तत्कालीन प्रधान मंत्री ने इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय का दर्जा देने की योजना की घोषणा की थी;

(ख) क्या यह सच है कि आठवीं पंच-वर्षीय योजना में इस योजना के लिए कुछ प्रावधान किया गया है;

(ग) यदि हां, तो सरकार द्वारा इस संबंध में अब तक क्या कार्रवाई की गई है;

(घ) यदि भाग (ख) और (ग) का उत्तर "नहीं" हो तो क्या सरकार इलाहाबाद विश्वविद्यालय के ऐतिहासिक महत्व को ध्यान में रखकर उसे केन्द्रीय विश्वविद्यालय का दर्जा देगी; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं?

मानव संसाधन विकास मंत्रालय के शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया):

(क) इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय के रूप में परिवर्तित करने के संबंध में, तत्कालीन प्रधानमंत्री श्री वी०पी० सिंह के प्रधानमंत्रित्व काल में कोई निर्णय नहीं लिया जा सका था।

(ख) जी, नहीं।

(ग) प्रश्न नहीं उठता।

(घ) और (ङ) उत्तर प्रदेश राज्य सरकार और विश्वविद्यालय अनुदान आयोग के परामर्श से इस मामले पर विचार किया जा रहा है। मामले से सम्बन्धित सभी

पहलुओं पर विचार करने के पश्चात् ही कोई उपयुक्त निर्णय लिया जा सकेगा।

Financial Assistance to voluntary Organisation in Saurashtra-Kutch Region

1400. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of voluntary organisations which have been benefited with organisational assistance in the Saurashtra-Kutch region;

(b) what are the district-wise details of such organisations in the above region during the years 1994 and 1995;

(c) whether any applications are pending with his Ministry for granting sanctions;

(d) if so, the details thereof; and

(e) what are the reasons for delay in sanctioning the above applications?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT: (SHRI MUHI RAM SAIKIA): (a) and (b) According to information available, the Department of Women and Child Development administers Scheme of Organisational Assistance to voluntary organisations. Under the scheme, two organisations, one each in the districts of Bhavnagar and Jamnagar in the Saurashtra-

Kutch region were given assistance during the years 1994 and 1995.

(c) No, Sir.

(d) and (e). Do not arise.

Pending Projects From Maharashtra

1401. MISS SAROJ KHAPARDE: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) number of proposals from Maharashtra pertaining to industry, power irrigation and roads pending clearance from the Environmental and forestry angles with Government as on date with details of projects their dates of submission and present status of each proposal;

(b) what are the reasons for inordinate delay in clearing these projects;

(c) by when Govt. propose to clear all the projects submitted by Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) and (b) A statement is annexed. (see below)

(c) All efforts are made to obtain final decision on the clearances of the project proposals within a stipulated time period of 90 days and communicated to the proponent within 30 days thereafter from the date of receipt of complete information and other relevant details asked for from the project proponents.

Statement

List of development projects pending with this Ministry for Environmental & Forest clearance in respect of Maharashtra.

A. Environmental Clearance

S.No.	Name of the project	Pending since	Reasons for pendency
1.	2.	3.	4.
INDUSTRY			
1.	Manikgarh Cement Project at Chandrapur, Expansion / Modernisation	October 1994.	Additional information awaited.